

the Delhi High Court referred to above and the appeal is pending before the Supreme Court. On an application by Government, the Supreme Court have also stayed the operation of the judgment of the Delhi High Court in that case. Pending the decision of the Supreme Court on the appeal, no further action is proposed to be taken in the matter.

**Payment of 7 per cent Commission by Air-India to Travel Agents**

\*1227. SHRI LOBO PRABHU : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the reason why Air India pays a commission of 7 per cent to the Travel Agents when it has its own staff for salesmanship and can also use the Indian Airlines more as Agents ;

(b) what are the comparable rates paid in other countries ; and

(c) what was the total commission paid last year to the Travel Agencies and what percentage of the tickets did it cover ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) It is an accepted practice with all international air-lines to appoint IATA approved travel agents as their sales agents. Indian Airlines are Air-India's sales agents for the whole of India except Bombay, Calcutta, Delhi and Madras.

(b) The standard rate of agency commission for sale of international passenger transportation is 7% of the applicable rates. The rates of commission payable to travel agents are governed by IATA.

(c) Approximately Rs. 1 crore were paid to travel agents as commission. Roughly 35% of Air-India's passenger revenue throughout its system during March, 1968 to April, 1969 was earned through travel agents.

**Modern Methods of Riot Control**

\*1228 SHRI G. VISWANATHAN :  
THRI BRIJ RAJ SINGA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any study is proposed to be conducted regarding modern methods of riot control ; and

(b) if so, the outlines thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). The subject of crowd control has been under study/examination from time to time since 1955. This study roughly covers the following items :

- (1) Principles governing the use of force for dispersal of unruly crowds ;
- (2) Protective gear for Police ;
- (3) Anticipatory preventive action ;
- (4) Intensive training of police in crowd control techniques ;
- (5) Equipping the police with tear smoke and wireless equipment ;
- (6) Development of crowd control equipment.

These aspects are continuously being studied by the various organisations under the Ministry of Home Affairs dealing with police matters and wherever necessary specialist teams are formed to study, conduct research and experiments on these several aspects, with the main object of effective and prompt control of riots with the minimum of force.

**सरकारी कार्यालयों में हिन्दी कार्य**

\*1229. श्री रामगोपाल शालवाले : क्या गृह-कार्य मंत्री सरकारी कार्यालयों में हिन्दी कार्य के बारे में 10 अप्रैल, 1970 के अतिरिक्त प्रश्न संख्या 5944 के उत्तर के सम्बंध में यह बताने की कृपा करेंगे कि :

(क) प्रकाशन प्रभाग, सम्पूर्ण गांधी वाडमय, आकाशवाणी, प्रेस सूचना ब्यूरो, रेलवे मुख्यालयों, सेना के तीनों अंगों के मुख्यालयों, वैज्ञानिक तथा औद्योगिक अनुसंधान परिषद्, कृषि अनुसंधान परिषद्, सरकार द्वारा प्रायोजित उपक्रमों तथा निगमों, तथा सिंचाई, गृह निर्माण और सड़क विभागों में मुख्य अभियंताओं के कार्यालयों में हिन्दी कार्य के लिए नियुक्त किये गये कर्मचारियों की संख्या, पद नाम तथा वेतन क्रम क्या है ;

(ख) हिन्दी कार्य का पर्यवेक्षण कौन करते हैं तथा इसके विकास के लिए निदेश किन के द्वारा दिये जाते हैं, क्योंकि इस कार्य के लिए प्रथम श्रेणी के पद नहीं हैं; और

(ग) हिन्दी के राजभाषा होने के बावजूद उक्त पदों के अब तक न बनाये जाने के क्या कारण हैं, जबकि अंग्रेजी जो कि केवल एक सह राजभाषा है, के कार्य के लिए बहुत से ऐसे पद हैं ?

गृह-कार्य मन्त्रालय में राज्य मन्त्री (श्री विद्याचरण शुक्ल) : (क) से (ग). सभा पटल पर एक विवरण प्रस्तुत किया जाता है। [प्रश्नालय में रख दिया गया। देखिये संख्या LT-3303/70] सरकार द्वारा प्रायोजित उप-क्रमों तथा निगमों के बारे में सूचना गृह मन्त्रालय में उपलब्ध नहीं है।

#### Indiscipline by Students

\*1230. SHRI HEM BARUA :  
SHRI RAM AVTAR  
SHARMA :  
SHRI SHIV KUMAR  
SHASTRI :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that Government have analysed and evaluated the causes of indiscipline by students, particularly in the examination halls; and

(b) if so, whether the Government have evolved any ways and means towards the solution of the problems that confront our students at present ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) Causes of students' indiscipline have been examined by the Education Commission under the Chairmanship of Dr. Kotbahi in the report published in 1966. The following causes of students' indiscipline have been identified by the Commission :

- (i) Uncertainty facing educated young men ;
- (ii) Mechanical and unsatisfactory

nature of many curricular programmes ;

- (iii) Inadequate facilities for teaching and learning in many institutions ;
- (iv) Poor student-teacher contact ;
- (v) Inefficiency and lack of scholarship on the part of many teachers ;
- (vi) Failure of teachers to interest themselves in the students' problems ;
- (vii) Absence of imagination and tact combined with firmness on the part of heads of institutions ;
- (viii) Attempts by political parties to interfere in academic work ;
- (ix) Prevalence of factions among teachers ; and
- (x) Impact of the conditions of public life in the country, the falling standards of discipline among the adults and weakening of civic consciousness and integrity.

(b) Though some of the remedies for students' unrest go beyond the education system, Government believe that removal of educational deficiencies and setting up of adequate consultative and administrative machinery could go a long way in solving the problem of students' unrest and indiscipline.

#### Exhibition by National Book Trust During Lenin Centenary Celebration

7365. SHRI BABURAO PATEL : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) the cost of the proposed exhibition which is being organised by the National Book Trust in cooperation with his Ministry in connection with the Lenin Centenary celebrations in India ;

(b) the places where the exhibitions will be shown and the duration of exhibition at each place ; and

(c) whether Indians could have done without the Lenin Centenary celebrations as they have already witnessed the Gandhi Centenary and the Gandhi Centenary celebrations recently ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) A provision of Rs. 30,000 has been made for the purpose.